

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 2883

TO BE ANSWERED ON AUGUST 03, 2016

ACQUISITION OF LAND IN NARELA

No. 2883 DR. UDIT RAJ:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether Delhi Development Authority (DDA) had acquired land in Narela in the year 1986 to build sub-city and if so, the details thereof;
- (b) whether the DDA has achieved the purpose;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken/being taken by the Government to achieve the purpose of acquisition of land and also to provide transport facilities to the residents of the area;
- (e) the details of flats constructed and are underconstruction separately in Narela and the time by which the flats underconstruction are likely to be completed/constructed; and
- (f) whether metro rail proposal for the above area has been approved and if so, the time by which metro rail line is likely to be constructed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

(a) to (d): Delhi Development Authority (DDA) has informed that the Government of National Capital Territory of Delhi (GNCTD) had acquired the land in Narela measuring 1156.40

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acres for DDA. Necessary infrastructure like roads, drains and housing, etc. has been provided by DDA in the area.

(e) : The details of flats and their stipulated period of completion provided by DDA are as under:

Sl. No.	DDA Zone	Number of Houses	Stipulated completion
1.	North	13,133	Completed
		31,491	March, 2017
		5,456	December, 2018
		3,666	June, 2020
2.	South	340	January, 2019
		500	July, 2019
3.	Rohini	6,580	Completed
		1,753	December, 2019
4.	East	4,008	December, 2018

(f): Delhi Metro Rail Corporation Ltd. (DMRC) has submitted a Detailed Project Report (DPR) of Delhi MRTS Phase-IV Project with the in-principle approval of GNCTD in the month of June, 2016. One of the Metro corridor of this Phase is extension of Metro line from Rithala to Bawana-Narela of the length of 21.73 km. As per DPR, the completion schedule of Phase-IV is six years from the date of start of construction. However, the sanction of Metro Rail project requires extensive consultations with all stakeholders, hence no time limit can be specified for sanction of the project.
